

**Alleged Irregularity in Sale of Liquor In Delhi**

2696. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Delhi Prashasan Ki Dukano Par Ek Brand Ki Do Tarah Ki Angrezi Saraab" appearing in "Jansatta" dated December 30, 1991;

(b) if so, the facts of the case; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI M.M. JACOB): (a) The news item has been seen.

(b) The Delhi Administration have reported that in the bonded warehouse of one of the L-1 licencees, around 800 cases of a particular Brand of whisky were lying with the label bearing batch number and manufacturing date of 1987. On the request of the distillery, the sale of these bottles was withheld on the ground that these were not upto the company's standard though were of ISI specification. The samples from this stock were got chemically analysed by the Excise Department and were found to be in accordance with the specifications. However, due to oversight approximately 400 cases were released in December 1991 for sale along with the recently received bottles of the same brand. The Delhi Administration has reported that the liquor was not duplicate.

(c) On detecting the mistake, the stock of the batch number bearing date of 1987 was withdrawn from the retail vends and was stored separately. Instructions have been issued to all band inspectors to mention batch number and date of manufacturing on the transport permit at the time of

making supply to retail vends. One official of the Excise Deptt. has been placed under suspension.

**Upliftment of SCs/STs Living below Poverty line**

2697. SHRI NAWAL KISHORE RAI: SHRI SHASHI PRAKASH:

Will the Minister of WELFARE be pleased to state:

(a) the number and percentage of scheduled castes and scheduled tribes living below the poverty line as per 1991 census;

(b) the target fixed for bringing them above the poverty line and achievement made during 1990-91; and

(c) the targets fixed for the year 2000 in this regard?

MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Information on as per 1991 concern is not yet available.

(b) The targets in respect of families to be assisted and achievements during 1990-91 were as follows:

	Target	Achievement
SC	22,30,608 families	22,39,627 families
ST	8,24,500 families	8,92,747 families

(c) Target for the year 2000 have not been fixed.

**[Translation]****Assistance Under Training and Visit System**

2698. SHRI RAM TAHAL CHOUHARY: SHRI HARI KEWAL PRASAD: